GOVERNMENT OF INDIA
MINISTRY OF SCIENCE AND TECHNOLOGY
DEPARTMENT OF SCIENCE AND TECHNOLOGY
RAJYA SABHA
UNSTARRED QUESTION No.3963
TO BE ANSWERED ON 2/4/2018

PATENTS IN SCIENCE AND TECHNOLOGY

3963. SHRI C.P. NARAYANAN:

Will the Minister of SCIENCE AND TECHNOLOGY be pleased to state:

(a) the number of patents registered during last three years in science and technology domain;
(b) the number of such patents which were used or selected for 'Make in India' scheme;
(c) India's standing in comparison to the first six countries in the world in this field; and
(d) the percentage of GDP spent for science and technology in the country?

ANSWER

MINISTER OF SCIENCE AND TECHNOLOGY, MINISTER OF EARTH SCIENCES AND MINISTER OF ENVIRONMENT, FOREST AND CLIMATE CHANGE
(DR. HARSH VARDHAN)

(a) The number of Patents granted during last three years 2014-15 to 2016-17 in various fields of science and technology are given in table below :

Year	Total
2014-2015	5978
2015-2016	6326
2016-2017	9847
Total	22151

Source : Department of Industrial Policy and Promotion, Govt. of India

(b) The 'Make in India' is not a programme but an initiative launched in 2014, which aims at promoting India as an important investment destination and a global hub in manufacturing, design and innovation. Make in India initiative aims to create a conducive environment for investment, development of modern and efficient infrastructure, opening up new sectors for foreign investment and forging a partnership between Government and industry through a positive mind set. Industrial production is influenced by a range of domestic factors and international factors, including enabling policies for Make in India.

The patents rights are private rights granted as per provisions of the Patents Act, 1970. As such, commercial exploitation and working of patent is the responsibility of the patentee, including those patents granted by Controller General of Patent Office. These patents are also available for commercial exploitation under the Make in India initiative.

(c) Comparison with major 6 countries with respect to total Filing and Grant during calendar year 2016 is given below:

Sr. No.	Patent Office	Filing	Total grants
1.	China	13,38,503	4,04,208
2.	USA	6,05,571	3,03,049
3.	Japan	3,18,381	2,03,087
4.	Republic of Korea	2,08,830	1,08,875
5.	European Patent Office	1,59,358	95,956
6.	Germany	67,899	15,652
7.	Russian Federation	41,587	33,536
8.	India	45,057	8,248

(Source: WIPO Data Accessed on March 7, 2018)

(d) Ministry of Science & Technology constituent Department of Science and Technology through its programme referred as National Science and Technology Management Information System (NSTMIS) has been carrying out biannual Survey on the National Resources Devoted to Science and Technology. Based on the latest survey launched in 2015 national expenditure on R&D as percentage of GDP in the year of 2014-15 is 0.69. R&D/GDP ratio has been revised as per the new series of GDP figures.

****